

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF JAI GOKUL TOWERS PRIVATE LIMITED

RELEVANT PARTICULARS

1.	Name of corporate debtor	Jai Gokul Towers Private Limited
2.	Date of incorporation of corporate debtor	21/07/1999
3.	Authority under which corporate debtor is incorporated / registered	ROC Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70200WB1999PTC089894
5.	Address of the registered office and principal office (if any) of corporate debtor	9 EZRA STREET TOP FLOOR - ROOM NO 47, Kolkata, KOLKATA, West Bengal, India, 700001
6.	Insolvency commencement date in respect of corporate debtor	01/01/2024
7.	Estimated date of closure of insolvency resolution process	29/06/2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr Seikh Abdul Salam IP Registration No. IBBI/IPA-003/IPA-ICAI-N-00250/2019-2020/12966
9.	Address and e-mail of the interim resolution professional, as registered with the Board	64J, Linton Street, P.S. Beniapukur, Kolkata, West Bengal- 700014. salam10695@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	cirp.jgtp@gmail.com 64J, Linton Street, P.S. Beniapukur, Kolkata, West Bengal- 700014
11.	Last date for submission of claims	15/01/2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://ibbi.gov.in/en/home/downloads Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Jai Gokul Towers Private Limited on 01/01/2024

The creditors of Jai Gokul Towers Private Limited are hereby called upon to submit their claims with proof on or before 15/01/2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Place: Kolkata
Date: 03-01-2023

Sd/-
Seikh Abdul Salam
No. IBBI/IPA-003/IPA-ICAI-N-00250/2019-2020/12966

ফর্ম এ

সাধারণ ঘোষণা

(২০১৬ সালের ইনসলভেন্সি অ্যান্ড ব্যাঙ্করাপ্টসি কোর্ড অফ ইন্ডিয়া
(ইনসলভেন্সি রেজলিউশন প্রসেস ফর কর্পোরেট পার্সন্স) রেগুলেশনসের রেগুলেশন ৬ অধীনে)
জয় গোকুল টাওয়ারস প্রাইভেট লিমিটেড-এর বিনিয়োগকারীগণের অবগতির জন্য

সংশ্লিষ্ট বিস্তারিত

১.	কর্পোরেট ডেটরের নাম	জয় গোকুল টাওয়ারস প্রাইভেট লিমিটেড
২.	কর্পোরেট ডেটরের গঠনের তারিখ	২১.০৭.১৯৯৯
৩.	যে কর্তৃপক্ষের অধীনে কর্পোরেট ডেটর গঠিত/নথীভুক্ত	অরওসি কলকাতা
৪.	কর্পোরেট ডেটরের কর্পোরেট আইডেন্টিটি নং/লিমিটেড লায়ালিটি আইডেন্টিফিকেশন নং	U70200WB1999PTC089894
৫.	কর্পোরেট ডেটরের রেজিস্টার্ড অফিস এবং প্রধান অফিস (যদি কিছু থাকে) ঠিকানা	৯, এজরা স্ট্রিট, টপ ফ্লোর-রুম নং ৪৭, কলকাতা, কলকাতা, পশ্চিমবঙ্গ, ভারত, ৭০০০০১
৬.	কর্পোরেট ডেটরের ইনসলভেন্সি প্রস্তাব প্রক্রিয়া শুরু তারিখ	০১.০১.২০২৪
৭.	ইনসলভেন্সি প্রস্তাব প্রক্রিয়া সমাপ্তির আনুমানিক তারিখ	২৯.০৬.২০২৪
৮.	সাময়িক প্রস্তাব পেশাদার হিসেবে কার্যকর ইনসলভেন্সি পেশাদারের নাম, রেজিস্ট্রেশন নম্বর	শ্রী শেখ আবদুল সালাম আইপি রেজিস্ট্রেশন নং - IBBI/IPA-003/IPA-ICAI-N-00250/2019-2020/12966
৯.	বোর্ডের নিকট রেজিস্ট্রিকৃত সাময়িক প্রস্তাব পেশাদারের ঠিকানা এবং ইমেল	৬৪জে, লিন্টন স্ট্রিট, ধান্দা - বেনিয়ারপুকুর, কলকাতা, পশ্চিমবঙ্গ-৭০০০১৪, salam10695@gmail.com
১০.	সাময়িক প্রস্তাব পেশাদারের সহিত যোগাযোগের জন্য ঠিকানা এবং ইমেল	cirp.jgtp@gmail.com ৬৪জে, লিন্টন স্ট্রিট, ধান্দা - বেনিয়ারপুকুর, কলকাতা, পশ্চিমবঙ্গ-৭০০০১৪
১১.	দাবি দাখিলের শেষ তারিখ	১৫.০১.২০২৪
১২.	বিনিয়োগকারীগণের শ্রেণি, যদি কিছু থাকে, সংশ্লিষ্ট আইনের ২১ ধারার উপধার (৬এ) এর (বি) পরিচ্ছেদ অধীনে অত্বর্ভীকারী প্রস্তাবক পেশাদার কর্তৃক নির্ধারিত	প্রযোজ্য নয়
১৩.	সংশ্লিষ্ট শ্রেণিতে বিনিয়োগকারীগণের অনুমোদিত প্রতিনিধি হিসেবে কার্যকর ইনসলভেন্সি পেশাদারগণের চিহ্নিতকরণের নাম (প্রতিটি শ্রেণিতে তিনটি নাম)	প্রযোজ্য নয়
১৪.	(ক) সম্পর্কিত ফর্মগুলি এবং (খ) প্রাপ্ত অনুমোদিত প্রতিনিধিগণের বিস্তারিত	Web link: https://www.ibbi.gov.in/en/home/downloads সংশ্লিষ্ট ঠিকানা - প্রযোজ্য নয়

এতদ্বারা বিজ্ঞাপিত হচ্ছে ন্যাশনাল কোম্পানি ল ট্রাইব্যুনাল, নির্দেশ দিয়েছে জয় গোকুল টাওয়ারস প্রাইভেট লিমিটেড-এর কর্পোরেট ইনসলভেন্সি প্রস্তাব প্রক্রিয়া শুরু তারিখ ০১.০১.২০২৪।

জয় গোকুল টাওয়ারস প্রাইভেট লিমিটেড-এর বিনিয়োগকারীগণকে প্রামাণ্য নথি সহ তাদের দাবি ১৫.০১.২০২৪ তারিখে অত্বর্ভীকারী প্রস্তাবক পেশাদারগণের নিকট রুম নং ১০-এ উল্লিখিত ঠিকানায় পেশ করতে।

আর্থিক বিনিয়োগকারীগণ প্রামাণ্য নথি সহ কেবল বৈদ্যুতিন মাধ্যমেই তাদের দাবি দাখিল করতে পারবেন। অন্যান্য বিনিয়োগকারীগণ তাদের দাবি প্রামাণ্য নথি সহ ব্যক্তিগতভাবে বা ডাকযোগে বা বৈদ্যুতিন মাধ্যমে দাখিল করতে পারেন।

মিথ্যা অথবা বিভ্রান্তকারী প্রমাণ সহ দাবি দাখিলের ক্ষেত্রে জরিমানা শুরু পারে।

স্থান : কলকাতা
তারিখ : ০৩.০১.২০২৩

Sd/-
Seikh Abdul Salam
নং IBBI/IPA-003/IPA-ICAI-N-00250/2019-2020/12966

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF JAI GOKUL TOWERS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Jai Gokul Towers Private Limited
2.	Date of incorporation of corporate debtor	21/07/1999
3.	Authority under which corporate debtor is incorporated / registered	ROC Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70200WB1999PTC089894
5.	Address of the registered office and principal office (if any) of corporate debtor	9 EZRA STREET TOP FLOOR - ROOM NO 47, Kolkata, KOLKATA, West Bengal, India, 700001
6.	Insolvency commencement date in respect of corporate debtor	01/01/2024
7.	Estimated date of closure of insolvency resolution process	29/06/2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr Seikh Abdul Salam IP Registration No. IBBI/IPA-003/IPA-ICAI-N-00250/2019-2020/12966
9.	Address and e-mail of the interim resolution professional, as registered with the Board	64J, Linton Street, P.S. Beniapur, Kolkata, West Bengal- 700014. salam10695@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	cirp.jgtpl@gmail.com 64J, Linton Street, P.S. Beniapur, Kolkata, West Bengal- 700014
11.	Last date for submission of claims	15/01/2024
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink : https://ibbi.gov.in/en/home/downloads Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Jai Gokul Towers Private Limited on 01/01/2024

The creditors of Jai Gokul Towers Private Limited are hereby called upon to submit their claims with proof on or before 15/01/2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 03-01-2023

Place : Kolkata

Sd/-

Seikh Abdul Salam

No. IBBI/IPA-003/IPA-ICAI-N-00250/2019-2020/12966

